HIGH COURT LEGAL SERVICES COMMITTEE HIGH COURT OF MEGHALAYA, SHILLONG

NOTIFICATION

Dated Shillong, the ____ August, 2018

No.HCM II/142/2017/Estt/

With approval of the

Judge-In-Charge, High Court Legal Services Committee, High Court of Meghalaya, the Committee is pleased to empanel Shri. Saurabh Saraogi, Advocate, for acting as Legal Aid Counsel in the High Court of Meghalaya.

The High Court Legal Services Committee has full authority in selecting such panel lawyers/advocates for acting as Legal Aid Counsel.

Nothing shall prevent the High Court Legal Services Committee from deleting names from the panel after being satisfied that he/she has been neglecting his/her duties or has been conducting malpractices while performing his/her duties as panel lawyer.

By order,

SECRETARY HCLSC

Memo No. No.HCM II/142/2017/Estt/ 42974

Dated August, 2018

Copy to (for information):-

- The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice for his Lordship's information.
- 2. The P.S to Hon'ble Mr. Justice S.R.Sen, Executive Chairman, Meghalaya State Legal Services Authority.
- 3. The P.A to Registrar General, High Court of Meghalaya.
- 4. The Director General of Prisons, Meghalaya, Shillong.
- 5. The Secretary to the Government of Meghalaya, Law Department, Shillong.
- 6. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
- 7. The District & Sessions Judge-cum-Chairman, District Legal
 Services Authority_____
- 8. The Deputy Commissioner_
- 9. The President, High Court Bar Association, Shillong.
- 10. The Judge, District Council Court_
- 11. The Director, Printing & Stationery, Meghalaya, Shillong for publishing the notification in the next issue of the official gazette.
- * 12. The System Analyst, High Court of Meghalaya, for uploading the same in the official website.
 - 13. Shri. Saurabh Saraogi, Advocate for information and necessary action.
 - 14. Notice Board.
- 15. Office File.

SECRETARY

SECRETAR HCLSC